

(14)
O.A.No.61/87

25.9.91

Hon. Mr. K. Chayya, A.M.
Hon. Mr. S. N. Prasad, J.M.

Shri Prashant Mathur counsel for the respondents is present. On the request of Shri D. Prasad, counsel for the applicant for adjournment on the ground of illness, the case is adjourned to 8.11.91 for hearing.

J.M.

(sph)

A.M.

8.11.91

No sitting. Adjourned
to 3-1-92 for hearing.

Ashok

3-1-92

Hon D.C. Agarwal - Jm

Put up before D.V. Jais
bench for hearing
on 6-3-92.

Bor